

(a) whether Government are aware that the Sewa Paper Mills at Jeypore Koraput District, Orissa had procured and installed discarded second hand imported machinery ;

(b) the country from which the said machinery was imported and how much duty was paid ,

(c) whether Government are aware that the allegation from public that the engineers of financial organisation in collusion with the entrepreneur have certified the machinery as operation worthy but the mill has to be closed and

(d) what is the extent of forest area leased out to Sewa Mills by Government of Orissa for procuring raw materials such as bamboo, etc. and how many trees were standing on the land and its market value ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) M/s Sewa Paper Mills had imported and installed the following second-hand machines

- (i) M F Paper Machine from Norway/ Sweden
- (ii) Recovery boiler from Sweden.
- (iii) Back pressure turbine from Sweden

According to the information given by the Company, a sum of Rs. 154.34 lakhs has been paid as Customs Duty

(c) Import of second-hand machinery has been allowed, taking into account the Chartered Engineer's Certificate with regard to the year of manufacture, condition of the machinery, its residual life etc., in accordance with the procedure laid down. The Financial Institutions have indicated that they had no role in selection of the second-hand paper machine.

(d) Government of Orissa has allotted 25,250 hectares of forest land to the Company. Details about the standing trees and their market value are not available.

Identification of Industries

3785. SHRI S.M. GURADDI :
SHRI G.S. BASAVARAJU .

Will the Minister of INDUSTRY be pleased to state

(a) whether a working group comprising of Industrial Development Bank of India and Industrial Credit and Investment Corporation of India has been asked to identify industries for whose products there may be reduced demand in the domestic market ;

(b) if so, whether the working Group has submitted its plans , and

(c) the time by which a final decision in this regard is likely to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) No Sir. However, Industrial Credit and Investment Corporation of India has conducted a study on the impact of drought on the industrial sector. The study covers only 16 industries having a weight of 28 per cent in the index of Industrial Production. Its main conclusion is that the impact of drought on industrial growth will be marginal.

(b) and (c) Does not arise

Strike by Central Trade Union in West Bengal

3786 SHRI INDRAJIT GUPTA
Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the Central Trade Unions in public sector industries in West Bengal have decided to go on strike on 23rd November, 1987 to press for their demands ;

(b) if so, what are their demands and Government's reaction thereon ; and

(c) the action taken by Government to avert the strike ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) Yes, Sir. The Central Trade Unions have since postponed the strike.

(b) The strike was called demanding extension of interim relief to the employees of Public Sector Enterprises in the Engineering, Jute and Textile Sectors in West Bengal. Interim relief was not extended to these units as wage settlements common to both the private and public enterprises are finalised in these sectors.

(c) The Industry Minister has written to the Chief Minister of West Bengal clarifying why interim relief cannot be paid in these units and requesting him to use his good offices to avert the strike.

Setting up of National-Hydro-Electric Design and Research Institute

3787. CH. RAM PRAKASH : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to set up a National Hydro-electric Design and Research Institute in Rishikesh (U.P.) ;

(b) if so, details thereof ; and

(c) by what time the institute is likely to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c) It has been decided that National Hydro-electric Power Corporation would set up "National Institute of Hydro Power Research & Development" at Rishikesh (U.P.), carry out and coordinate research and development activities relating to designs, construction techniques and environmental aspects of hydro-electric projects. The details, including the schedule for setting up the Institute, are yet to be finalised.

Import of Edible Oil by STC

3788. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the State Trading Corporation (STC) had earlier in the year, stopped supply of imported edible oils to Vanaspati Industry ;

(b) if so, the reasons therefor ;

(c) what prompted the STC to resume supply of edible oils to the Vanaspati manufacturers ; and

(d) what was the issue price of imported edible oils, fixed by Government before the stoppage of supply by STC and what is the present price ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) to (c) Due to administrative exigencies, the supply of imported edible oils was suspended for sometime.

(d) The issue price to vanaspati industry before and after 1.8.87 is as under :

Issue Price before 1.8.87	Issue Price after 1.8.87
Rs. 11,500/-PMT (Normal rates)	Rs. 15,000/-PMT (Normal rates)
Rs. 13,000/-PMT (Commercial rates)	Rs. 18,000.-PMT (Addl. Allocation)

Energy Conservation Cess

3789. DR. B.L. SHAILESH : Will the Minister of ENERGY be pleased to state :

(a) whether the proposed energy conservation cess on industry has been shelved ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) The question of creating an energy conservation fund has been considered. It has been decided that energy conservation programmes should be implemented with the budgetary support available so that implementation of